

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.4 - **CP(IB) 111 of 2019**  
**WITH**  
ITEM No. 5 - IA 613 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Aastha Pte Ltd

.....Applicant

V/s

Yashvi Coal & Minerals Pvt Ltd

.....Respondent

**Order delivered on: 14/03/2023**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Nipun Singhvi, Ld. Adv. a.w. Mr. Aniruth  
Purshottam, Ld. Adv.

For the Respondent

: Mr. Tanmay Banthia, Ld. Adv.

**ORDER**

The pleadings are complete.

Both matters stand adjourned to 25.04.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI**  
**MEMBER (JUDICIAL)**